

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

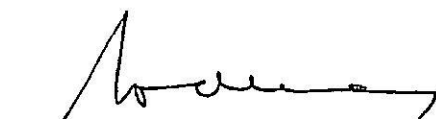
In partial modification to this office earlier Order No.713/22984-23015/Bail Power/Gaz./PDJ West/2026 dated 08.05.2026, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, with effect from 05.08.2026, till further orders :-

S.No	Name of the Judicial Officers	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge
1	Sh. Shailender Malik, Spl. Judge (NDPS)	Mundka, Rajouri Garden, CAW Cell of West Police District	Sh. Satyabrata Panda, ASJ (SFTC)-01	Dr. Yadvender Singh, ASJ-05
2	Ms. Priya Mahendra, ASJ-09	Ranholi, NIA matters, Hari Nagar	Sh. Gajender Singh Nagar, ASJ-02	Ms. Pooja Talwar, ASJ (FTC)-01
3	Ms. Pooja Talwar, ASJ (FTC)-01	Khyala, Tilak Nagar, Raja Garden Metro Railway Police Station, Applications in Pending cases of PS Vikas Puri	Ms. Archana Bhalla, ASJ (SC-RC)-02	Sh. Rajinder Kumar, ASJ-03
4	Sh. Rajinder Kumar, ASJ-03	Nihal Vihar, Ranjeet Nagar,	Sh. Shailender Malik, Spl. Judge (NDPS)	Sh. Satyabrata Panda, ASJ (SFTC)-01
5	Sh. Satyabrata Panda, ASJ (SFTC)-01	Kirti Nagar, Moti Nagar, Janakpuri Metro	Dr. Yadvender Singh, ASJ-05	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01
6	Sh. Gajender Singh Nagar ASJ-02	Cyber Police Station, EOW	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Archana Bhalla, ASJ (SC-RC)-02
7	Dr. Yadvender Singh, ASJ-05	Anand Parbat, Maya Puri, Crime Branch	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01	Ms. Priya Mahendra, ASJ-09
8	Ms. Archana Bhalla, ASJ (SC-RC)-02	Punjabi Bagh, Paschim Vihar West (earlier known as Mianwali Nagar), Applications in Pending cases of PS Janakpuri	Sh. Rajinder Kumar, ASJ-03	Sh. Shailender Malik, Spl. Judge (NDPS)
9	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01	Nangloi, Paschim Vihar East (earlier known as Paschim Vihar), Patel Nagar, Applications in Pending cases of PS Uttam Nagar	Ms. Priya Mahendra, ASJ-09	Sh. Gajender Singh Nagar, ASJ-02

Note :- In case any of the Judicial Officer(s) is/are unavailable due to leave / training / transfer, the link Judicial Officer shall hear and dispose of the bail applications of the said Judicial Officer alongwith the work already assigned to him/her.

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.



(DR. VIJAY KUMAR DAHIYA),
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

1111/3532435339.
No. _____/Bail Power/Gaz./PDJ West/2026

Dated, Delhi the 04/8/26.

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

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